## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 308/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

NAME OF THE PARTIES: M/s. Raundal Farming Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

NAME

**DESIGNATION** 

SIGNATURE

Heena Vichare
Plb Brocki
Walazwan
For Pekkonen

**ORDER** 

TCSP 307/230-232/NCLT/MB/MAH/2017 TCSP 308/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.2.2018.

# Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)